

National Company Law Tribunal

Allahabad Bench

CP NO. 17/ALD/2018
CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.03.2018

NAME OF THE COMPANY: *Kirby Building Systems India Pvt.Ltd.*

SECTION OF THE COMPANIES ACT/I & B CODE:

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>RAHUL AGARWAL</i>	ADVOCATE	APPLICANT COMPANY	} <i>Shubham</i> <i>Pradeep</i>
2.	<i>SHUBHAM AGARWAL</i>	ADVOCATE	APPLICANT COMPANY	
3.	<i>Pradeep Singh Sisodia</i>	CHSC	RD	

C.P. No.17/ALD/2018

Sh. Rahul Agarwal, along with Sh. Shubham Agarwal, Advocate for the Applicant/Petitioner Company and Sh. Pradeep Singh Sisodia, learned CGSC for ROC, Kanpur, is present in the court.

Learned Counsel for the petitioner made a statement that Transferor Company has its registered office at Hyderabad and Transferee Company is having its registered office at Haridwar, Uttarakhand. Proceeding of the Transferor Company is pending before NCLT Hyderabad Bench.

Therefore, before acceptance of the application for Transferor Company, no proceeding can be done in this case, without awaiting the orders of the Tribunal. Hence, the case is adjourned.

List the matter on 18th April 2018 for further consideration.

Sd
SAROJ RAJWARE
Member (Technical)

Sd
V.P.SINGH
Member (Judicial)

Date : 27.03.2018

Typed by;
Jyoti
(Stenographer)